

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

(8)

IA 87/2017, IA 39/2016 and TP Nos. 20 D of 2016 with
TP No. 20/397-398/NCLT/AHM/2016 (New)
CA Nos. 49/2015 With CP No. 51/397-398/CLB/MB/2011 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017**

Name of the Company:


Nitesh C. Patel & Ors.

V/s.

Onex Natura Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Raju Kothari	Advocate	Petitioner	
2.				

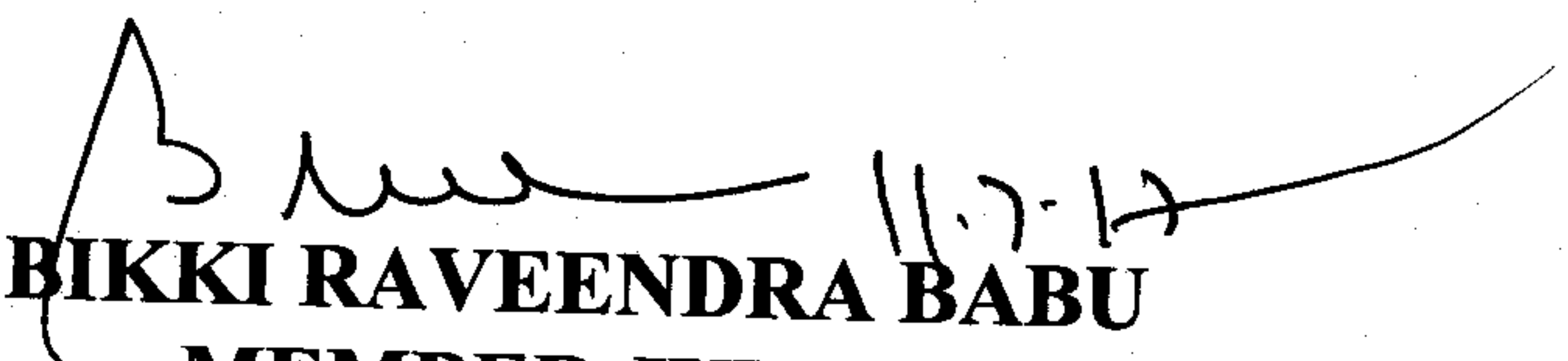
ORDER

Learned Advocate Mr. Raju Kothari present for Petitioners. None present for Respondents.

Letter sent by Authorised Representative for Respondent no. 4 seeking adjourned on the ground of sickness.

List the matter on 28.08.2017.

Dated this the 11th day of July, 2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL